NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/252/HDB/2017
NAME OF THE COMPANY	
	ITPIL Software Solutions Private Limited
NAME OF THE PETITIONER(S)	
	ITPIL Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	
	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. KEISHOLA.		Accounter	K. KEISKINA- 1974291902/, Machintra@glidaul.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		is .	
			•

Heard Shri K. Krishna, Representative of the Learned Counsel. At the request of the party, post the case on 10.11.2017.

Member (T)

Mei

Member (J)

Bm